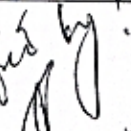


HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.01.2021.

Cases	Total pendency at the beginning of January, 2021 (Civil-Criminal)		Institution during the month of January, 2021 (Civil - Criminal)		Total disposal during the month of January, 2021 (Civil- Criminal)		Pendency at the end of January, 2021 (Civil- Criminal)	
1. WRIT PETITION	114	01	01	--	02	-	113	01
2. APPEAL	31	25	-	02	01	01	30	26
3. RSA	19	-	01	-	-	-	20	-
4. FAO	03	-	-	-	-	-	03	-
5. CONTEMPT	01	-	-	-	-	-	01	-
6. MISC.CASES	-	01	-	-	-	-	-	01
7. MISC.APPEAL	-	-	-	-	-	-	-	-
8. SUO MOTU TRANSFER PETITION	-	-	-	-	-	-	-	-
9. TRANSFER PETITION	01	-	-	-	-	-	01	-
10. BAIL APPLICATION	-	01	-	03	-	03	-	01
11. MAC APPEAL	16	-	02	-	-	-	18	-
12. REVIEW	01	-	-	-	-	-	01	-
13. REVISION	07	08	-	-	-	-	07	08
14. MAT APPEAL	-	-	-	-	-	-	-	-
15. REVISION U/S 19 OF THE (FAM CT.)	-	-	-	-	-	-	-	-
16. LEAVE PETITION	-	01	-	-	-	-	-	01
17. ARBITRATION PETITION/APPEAL	03	-	--	-	--	-	03	-
18. S.A.O.	-	-	-	-	-	-	-	-
19. REFERENCE	-	-	-	-	-	-	-	-
20. C.O.	02	-	-	-	-	-	02	-
21. TAX APPEAL	04	-	-	-	-	-	04	-
22. SP.APPEAL	-	-	-	-	-	-	-	-
23. Ex.P.	-	-	-	-	-	-	-	-
GRAND TOTAL	202	37	04	05	03	04	203	38



Verified by:

 03/02/2021